

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)14
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE COMPANY: M/s. Shiv Pratap Gurjar & Anr. Vs. Shree Govind Town Planners Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Shailesh Suman	Adv	Perf. 1-5	Shailesh
2)	SAMAY MAHESHWARI	Adv	PETITIONER	Samay

ORDERS

Learned Counsel for the parties are present. Ld. Counsel seek and are given two weeks time as last chance to comply with the terms of earlier Order dated 05.12.2016 of this Tribunal.

List on 27.3.2017 for arguments.

-Sg-
(S.K. Mohapatra)
Member (Tech.)

-Sg-
(M.K. Hanajura)
Member (Judicial)